

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

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Report on :19-06-2025

**Date : 19.06.2025**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	46839/2025	19.06.2025	ABLAPL-6431/2025	G SAHOO	C.O.		Order Dtd. 2025-06-17		(Seat No-)
2	46840/2025	19.06.2025	ABLAPL-6492/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-)
3	46841/2025	19.06.2025	ABLAPL-6488/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	BAIL-1	(Seat No-6)
4	46842/2025	19.06.2025	ABLAPL-6483/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-6)
5	46843/2025	19.06.2025	ABLAPL-6482/2025	JJ SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-6)
6	46844/2025	19.06.2025	ABLAPL-6479/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-6)
7	46846/2025	19.06.2025	ABLAPL-6494/2025	SP SAMANTA	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-6)
8	46848/2025	19.06.2025	ABLAPL-6496/2025	A PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-6)
9	46849/2025	19.06.2025	ABLAPL-6502/2025	AT NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-6)
10	46851/2025	19.06.2025	ABLAPL-6504/2025	P BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	BAIL-1	(Seat No-15)
11	46852/2025	19.06.2025	ABLAPL-	S BARIK	C.O.	COURT NO.	Order	BAIL-1	(Seat

			6402/2025			17	Dtd. 2025-06-17		No-5)
12	46854/2025	19.06.2025	ABLAPL-6657/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	BAIL-1	(Seat No-1)
13	46855/2025	19.06.2025	ABLAPL-6464/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-1)
14	46857/2025	19.06.2025	ABLAPL-6466/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-1)
15	46858/2025	19.06.2025	ABLAPL-6397/2025	A SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	BAIL-2	(Seat No-7)
16	46859/2025	19.06.2025	ABLAPL-6398/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	BAIL-1	(Seat No-13)
17	46860/2025	19.06.2025	ABLAPL-6406/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	BAIL-1	(Seat No-6)
18	46862/2025	19.06.2025	ABLAPL-6414/2025	SP SAMANTA	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	BAIL-1	(Seat No-13)
19	46863/2025	19.06.2025	ABLAPL-6418/2025	DD NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	BAIL-1	(Seat No-13)
20	46865/2025	19.06.2025	ABLAPL-6421/2025	AK RANA	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-13)
21	46866/2025	19.06.2025	ABLAPL-6424/2025	PK PAL	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-13)
22	46868/2025	19.06.2025	ABLAPL-6426/2025	CK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-13)
23	46869/2025	19.06.2025	ABLAPL-6430/2025	AK RANA	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	BAIL-2	(Seat No-7)
24	46871/2025	19.06.2025	ABLAPL-6436/2025	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-7)

25	46872/2025	19.06.2025	ABLAPL-6442/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-7)
26	46873/2025	19.06.2025	ABLAPL-6443/2025	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-7)
27	46874/2025	19.06.2025	ABLAPL-6448/2025	A SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-7)
28	46875/2025	19.06.2025	ABLAPL-6452/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	BAIL-1	(Seat No-15)
29	46876/2025	19.06.2025	ABLAPL-6453/2025	SK SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-15)
30	46877/2025	19.06.2025	RSA-425/2024	PRASANNA KUMAR PATRA	C.O.	COURT NO. 12	Order Dtd. 2025-07-21		(Seat No-15)
31	46878/2025	19.06.2025	FAO-190/2025	MOTILAL MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-08-04		(Seat No-15)
32	46879/2025	19.06.2025	ABLAPL-6460/2025	AP SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-06-17	BAIL-1	(Seat No-2)
33	46880/2025	19.06.2025	ABLAPL-6462/2025	B DAS	C.O.	COURT NO. 6	Order Dtd. 2025-06-17	BAIL-1	(Seat No-6)
34	46881/2025	19.06.2025	RVWPET-151/2025	TAPAS CHAKARABORTY	C.O.	COURT NO. 6	Order Dtd. 2025-07-11		(Seat No-6)
35	46882/2025	19.06.2025	ABLAPL-6471/2025	B DAS	C.O.	COURT NO. 6	Order Dtd. 2025-06-17		(Seat No-6)
36	46883/2025	19.06.2025	CRLA-567/2025	M.NAYAK	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Seat No-6)
37	46884/2025	19.06.2025	ABLAPL-6391/2025	CR KAR	C.O.	COURT NO. 2	Order Dtd. 2025-06-17	BAIL-1	(Seat No-6)
38	46885/2025	19.06.2025	CRLA-622/2025	R.K.MALLICK	C.O.	COURT NO. 2	Order Dtd. 9999-12-	CRIMINAL APPEAL	(Seat No-8)

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39	46886/2025	19.06.2025	CRLMP-1398/2024	M.R.BARIK	C.O.	COURT NO. 2	Order Dtd. 2025-06-17		(Seat No-8)
40	46887/2025	19.06.2025	CRLMP-32/2025	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2025-06-17		(Seat No-8)
41	46888/2025	19.06.2025	CRLMP-141/2025	S.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-06-17		(Seat No-8)
42	46889/2025	19.06.2025	CRLMP-616/2025	R.K.BARIK	C.O.	COURT NO. 2	Order Dtd. 2025-06-17		(Seat No-8)
43	46890/2025	19.06.2025	CRLMP-657/2025	B.M.SARANGI	C.O.	COURT NO. 2	Order Dtd. 2025-06-17		(Seat No-8)
44	46891/2025	19.06.2025	CRLMP-662/2025	B.M.SARANGI	C.O.	COURT NO. 2	Order Dtd. 2025-06-17	WRIT BRANCH-8	(Seat No-41)
45	46892/2025	19.06.2025	CRLMP-690/2025	L.C.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2025-06-17		(Seat No-41)
46	46894/2025	19.06.2025	WP (C) - 15256/2025	P.K.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2025-06-17	WRIT BRANCH-4	(Seat No-38)
47	46895/2025	19.06.2025	WP (C) - 15209/2025	P.K.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2025-06-17		(Seat No-38)
48	46896/2025	19.06.2025	WP (C) - 14654/2025	BISWAJIT DAS	C.O.	COURT NO. 2	Order Dtd. 2025-06-17		(Seat No-38)
49	46897/2025	19.06.2025	WP (C) - 14413/2025	B.SAMAL	C.O.	COURT NO. 2	Order Dtd. 2025-06-17	WRIT BRANCH-3	(Seat No-28)
50	46898/2025	19.06.2025	WP (C) - 15403/2025	SANDIPANI NAYAK	C.O.	COURT NO. 2	Order Dtd. 2025-06-17	WRIT BRANCH-1	(Seat No-2)
51	46899/2025	19.06.2025	WP (C) - 14842/2025	K.C.PANDA	C.O.	COURT NO. 2	Order Dtd. 2025-06-17	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
52	46900/2025	19.06.2025	WP (C) - 16133/2025	B.DAS	C.O.	COURT NO. 2	Order Dtd.		(Seat No-

							2025-06-17		114)
53	46901/2025	19.06.2025	WP (C) - 15990/2025	A.K.ROUT	C.O.	COURT NO. 2	Order Dtd. 2025-06-17	WRIT BRANCH-1	(Seat No-4)
54	46904/2025	19.06.2025	ABLAPL-6478/2025	B S SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-07-11	BAIL-1	(Seat No-6)
55	46905/2025	19.06.2025	WP (C) - 15845/2025	SEETARAM JENA	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
56	46906/2025	19.06.2025	ABLAPL-6465/2025	ANITA SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	BAIL-2	(Seat No-11)
57	46907/2025	19.06.2025	WP (C) - 10302/2025	SANJAY KUMAR SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-11)
58	46908/2025	19.06.2025	WP (C) - 15057/2025	M.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-11)
59	46909/2025	19.06.2025	WP (C) - 13343/2025	S.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
60	46910/2025	19.06.2025	WP (C) - 13230/2025	K.K.BHUYAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-112)
61	46911/2025	19.06.2025	WP (C) - 16127/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	WRIT BRANCH-8	(Seat No-40)
62	46912/2025	19.06.2025	WP (C) - 16165/2025	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
63	46913/2025	19.06.2025	WP (C) - 15057/2025	NO BODY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-17		(Seat No-121)
64	46914/2025	19.06.2025	WP (C) - 14310/2025	T.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-17	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
65	46915/2025	19.06.2025	WP (C) - 16170/2025	M.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-17	WRIT BRANCH-1	(Seat No-1)
66	46917/2025	19.06.2025	WP (C) -	S.K.NAYAK	C.O.	COURT NO.	Order	WRIT	(Seat

			15880/2025			2 OLD	Dtd. 2025-06-13	BRANCH-5	No-22)
67	46918/2025	19.06.2025	WP (C) - 16061/2025	B.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-17	WRIT BRANCH-5	(Seat No-32)
68	46919/2025	19.06.2025	WP (C) - 16083/2025	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-17	WRIT BRANCH-5	(Seat No-32)
69	46920/2025	19.06.2025	WP (C) - 13530/2025	S.C.MEKAP	C.O.	COURT NO. 6	Order Dtd. 2025-05-14		(Seat No-32)
70	46921/2025	19.06.2025	WP (C) - 13364/2025	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2025-06-18	WRIT BRANCH-4	(Seat No-27)
71	46922/2025	19.06.2025	WP (C) - 13221/2025	S.C.MEKAP	C.O.	COURT NO. 6	Order Dtd. 2025-05-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
72	46923/2025	19.06.2025	WP (C) - 14379/2025	R.K.MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2025-06-17	WRIT BRANCH-7	(Seat No-44)
73	46924/2025	19.06.2025	WP (C) - 16026/2025	DEBENDRA SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-06-17	WRIT BRANCH-8	(Seat No-29)
74	46925/2025	19.06.2025	WP (C) - 13927/2025	R.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-06-18		(Seat No-29)
75	46926/2025	19.06.2025	WP (C) - 15394/2025	P.K.LENKA	C.O.	COURT NO. 6	Order Dtd. 2025-06-18	WRIT BRANCH-6	(Seat No-25)
76	46927/2025	19.06.2025	MATA- 75/2025	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-07-02		(Seat No-25)
77	46928/2025	19.06.2025	WP (C) - 1519/2025	S.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-26		(Seat No-25)
78	46929/2025	19.06.2025	MATA- 229/2025	JATINDRA KUMAR NAYAK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Seat No-25)
79	46930/2025	19.06.2025	WA- 556/2024	S DASH	C.O.	COURT NO. 25	Order Dtd. 2025-06-17	WRIT APPEAL	(Seat No-5)

80	46931/2025	19.06.2025	WP (C) - 15486/2025	SANJAYA KUMAR SAHU	C.O.	COURT NO. 25	Order Dtd. 2025-06- 03		(Seat No-5)
81	46932/2025	19.06.2025	WA-19/2024	B BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-06- 18	WRIT APPEAL	(Seat No-7)
82	46933/2025	19.06.2025	WA-78/2024	B BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-06- 18	WRIT APPEAL	(Seat No-7)
83	46934/2025	19.06.2025	WP (C) - 13100/2021	P K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-06- 17	WRIT BRANCH-5	(Seat No- 32)
84	46935/2025	19.06.2025	WP (C) - 22667/2023	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-06- 17	WRIT BRANCH-3	(Seat No- 11)
85	46936/2025	19.06.2025	WP (C) - 22236/2014	B DAS	C.O.	COURT NO. 25	Order Dtd. 2025-06- 18	WRIT BRANCH-1	(Seat No- 30)
86	46937/2025	19.06.2025	WP (C) - 22236/2014	M K SWIAN	C.O.	COURT NO. 25	Order Dtd. 2025-06- 18	WRIT BRANCH-1	(Seat No- 30)
87	46938/2025	19.06.2025	WP (C) - 37471/2020	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-06- 03	WRIT BRANCH-3	(Seat No- 11)
88	46940/2025	19.06.2025	WP (C) - 37471/2020	B K SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-06- 03	WRIT BRANCH-3	(Seat No- 11)
89	46945/2025	19.06.2025	ABLAPL- 5069/2025	MADAN DAS	C.O.	COURT NO. 25	Order Dtd. 2025-06- 17		(Seat No- 11)
90	46947/2025	19.06.2025	WP (C) - 29089/2020	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-06- 03	WRIT BRANCH-6	(Seat No- 35)
91	46950/2025	19.06.2025	ABLAPL- 5535/2025	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06- 30	BAIL-2	(Seat No-9)
92	46953/2025	19.06.2025	ABLAPL- 5648/2025	DR. RABINARAYAN PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-07- 30	BAIL-1	(Seat No-5)
93	46954/2025	19.06.2025	ABLAPL- 6394/2025	S P BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-	BAIL-1	(Seat No- 13)

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94	46956/2025	19.06.2025	ABLAPL-6394/2025	A PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	BAIL-1	(Seat No-13)
95	46957/2025	19.06.2025	WP (C) - 17311/2020	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-03	WRIT BRANCH-5	(Seat No-32)
96	46958/2025	19.06.2025	ABLAPL-6401/2025	K K PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	BAIL-1	(Seat No-4)
97	46960/2025	19.06.2025	ABLAPL-6407/2025	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-4)
98	46962/2025	19.06.2025	WP (C) - 17311/2020	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-03	WRIT BRANCH-5	(Seat No-32)
99	46965/2025	19.06.2025	WP (C) - 16157/2025	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-18		(Seat No-32)
100	46966/2025	19.06.2025	WP (C) - 15934/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-06-18		(Seat No-32)
101	46967/2025	19.06.2025	WP (C) - 14883/2025	A K SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-18	WRIT BRANCH-3	(Seat No-12)
102	46968/2025	19.06.2025	WP (C) - 14571/2025	P K SWIAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	WRIT BRANCH-8	(Seat No-43)
103	46969/2025	19.06.2025	WP (C) - 13301/2025	B K SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-06-18	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
104	46970/2025	19.06.2025	WP (C) - 12131/2025	M DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	WRIT BRANCH-5	(Seat No-20)
105	46971/2025	19.06.2025	WP (C) - 24191/2020	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-03	WRIT BRANCH-1	(Seat No-1)
106	46972/2025	19.06.2025	WP (C) - 24191/2020	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-03	WRIT BRANCH-1	(Seat No-1)
107	46973/2025	19.06.2025	ABLAPL-6417/2025	H S DEO	C.O.	COURT NO. 17	Order Dtd.	BAIL-1	(Seat No-4)

							2025-06-17		
108	46974/2025	19.06.2025	ABLAPL-6423/2025	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-4)
109	46975/2025	19.06.2025	WP (C) - 24192/2020	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-03	WRIT BRANCH-1	(Seat No-1)
110	46976/2025	19.06.2025	WP (C) - 24192/2020	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-03	WRIT BRANCH-1	(Seat No-1)
111	46977/2025	19.06.2025	ABLAPL-6427/2025	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-07-25		(Seat No-1)
112	46978/2025	19.06.2025	WP (C) - 24193/2020	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-03	WRIT BRANCH-1	(Seat No-1)
113	46979/2025	19.06.2025	WP (C) - 24193/2020	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-03	WRIT BRANCH-1	(Seat No-1)
114	46980/2025	19.06.2025	ABLAPL-6435/2025	MADAN DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-1)
115	46981/2025	19.06.2025	WP (C) - 24194/2020	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-03	WRIT BRANCH-1	(Seat No-1)
116	46982/2025	19.06.2025	WP (C) - 26739/2020	B K SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-03	WRIT BRANCH-7	(Seat No-48)
117	46983/2025	19.06.2025	ABLAPL-6451/2025	P N NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-06-30		(Seat No-48)
118	46984/2025	19.06.2025	ABLAPL-6455/2025	K K PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-48)
119	46985/2025	19.06.2025	WP (C) - 36444/2020	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-03	WRIT BRANCH-6	(Seat No-16)
120	46986/2025	19.06.2025	WP (C) - 36496/2020	B.K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-03	WRIT BRANCH-6	(Seat No-16)
121	46987/2025	19.06.2025	ABLAPL-	SESHADEV	C.O.	COURT NO.	Order		(Seat

			6456/2025	BISWAL		17	Dtd. 2025-07-30		No-16)
122	46988/2025	19.06.2025	ABLAPL-6498/2025	DIBAKAR SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	BAIL-2	(Seat No-10)
123	46989/2025	19.06.2025	ABLAPL-6467/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-10)
124	46990/2025	19.06.2025	ABLAPL-6474/2025	D K BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-07-30		(Seat No-10)
125	46991/2025	19.06.2025	ABLAPL-6503/2025	N C SINHA	C.O.	COURT NO. 17	Order Dtd. 2025-07-25	BAIL-1	(Seat No-13)
126	46992/2025	19.06.2025	ABLAPL-6679/2025	P N NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-06-30	BAIL-2	(Seat No-8)
127	46993/2025	19.06.2025	ABLAPL-6919/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-06-17		(Seat No-8)
128	46996/2025	19.06.2025	ABLAPL-6422/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-07-11	BAIL-1	(Seat No-13)
129	47005/2025	19.06.2025	WP (C) - 15832/2025	RANJAN KUMAR NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-06-30	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
130	47006/2025	19.06.2025	ABLAPL-6500/2025	S GHOSH	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	BAIL-1	(Seat No-15)
131	47015/2025	19.06.2025	ABLAPL-6511/2025	BHARAT BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-07-21		(Seat No-15)
132	47016/2025	19.06.2025	ABLAPL-6510/2025	GANESH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-07-14		(Seat No-15)
133	47017/2025	19.06.2025	ABLAPL-6509/2025	ULLASH DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-18	BAIL-1	(Seat No-14)
134	47018/2025	19.06.2025	ABLAPL-6507/2025	MADAN DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-18	BAIL-2	(Seat No-17)

135	47019/2025	19.06.2025	ABLAPL-6454/2025	CHINTU SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-06-18		(Seat No-17)
136	47020/2025	19.06.2025	ABLAPL-6506/2025	SURENDRA KUMAR ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	BAIL-2	(Seat No-8)
137	47022/2025	19.06.2025	ABLAPL-6524/2025	B MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-07-31	BAIL-1	(Seat No-15)
138	47025/2025	19.06.2025	ABLAPL-6523/2025	MRUTYUNJAYA PAGAL	C.O.	COURT NO. 17	Order Dtd. 2025-06-18		(Seat No-15)
139	47035/2025	19.06.2025	ABLAPL-6437/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 17	Order Dtd. 2025-07-22		(Seat No-15)
140	47036/2025	19.06.2025	BLAPL-3631/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-05-09		(Seat No-15)
141	47037/2025	19.06.2025	WP (C) - 15783/2025	LAMBODAR PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-18	WRIT BRANCH-3	(Seat No-12)
142	47038/2025	19.06.2025	ABLAPL-6518/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-18	BAIL-1	(Seat No-14)
143	47039/2025	19.06.2025	CRLREV-251/2025	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-16		(Seat No-14)
144	47040/2025	19.06.2025	CONTC-1558/2025	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-18		(Seat No-14)
145	47041/2025	19.06.2025	CONTC-1583/2025	SORAJ KUMAR PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-18		(Seat No-14)
146	47042/2025	19.06.2025	CONTC-656/2025	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-18		(Seat No-14)
147	47043/2025	19.06.2025	WP (C) - 14677/2025	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-17		(Seat No-14)
148	47044/2025	19.06.2025	CONTC-656/2025	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-		(Seat No-14)

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149	47045/2025	19.06.2025	WP (C) - 15979/2025	A.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06- 18		(Seat No- 14)
150	47046/2025	19.06.2025	WP (C) - 14851/2025	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06- 18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 114)
151	47047/2025	19.06.2025	WP (C) - 14864/2025	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06- 18	WRIT BRANCH-8	(Seat No- 39)
152	47048/2025	19.06.2025	WP (C) - 14840/2025	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06- 18		(Seat No- 39)
153	47049/2025	19.06.2025	WP (C) - 12869/2025	L.D.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-07- 28	WRIT BRANCH-6	(Seat No- 35)
154	47050/2025	19.06.2025	WP (C) - 1704/2023	A.K.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-06- 18	WRIT BRANCH-5	(Seat No- 47)
155	47051/2025	19.06.2025	WP (C) - 16439/2025	K.K.RATH	C.O.	COURT NO. 25	Order Dtd. 2025-06- 18	WRIT BRANCH-8	(Seat No- 29)
156	47052/2025	19.06.2025	WP (C) - 16320/2025	CHINTU SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-06- 18	WRIT BRANCH-6	(Seat No- 26)
157	47053/2025	19.06.2025	WP (C) - 16152/2025	A.K.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-06- 18		(Seat No- 26)
158	47054/2025	19.06.2025	WP (C) - 15997/2025	P.K.JENA	C.O.	COURT NO. 25	Order Dtd. 2025-06- 18	WRIT BRANCH-8	(Seat No- 39)
159	47055/2025	19.06.2025	WP (C) - 15996/2025	P.K.JENA	C.O.	COURT NO. 25	Order Dtd. 2025-06- 18		(Seat No- 39)
160	47056/2025	19.06.2025	WP (C) - 15500/2025	GOBINDA CHANDRA DAS	C.O.	COURT NO. 25	Order Dtd. 2025-06- 18		(Seat No- 39)
161	47057/2025	19.06.2025	WP (C) - 14903/2025	L.D.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-07- 28	WRIT BRANCH-5	(Seat No- 32)
162	47058/2025	19.06.2025	CONTC- 1569/2025	BIJAYALAXMI SAHOO	C.O.	COURT NO. 25	Order Dtd.		(Seat No-

							2025-06-18		32)
163	47059/2025	19.06.2025	CONTC-1568/2025	BIJAYALAXMI SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-06-18		(Seat No-32)
164	47060/2025	19.06.2025	CONTC-1567/2025	BIJAYALAXMI SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-07-21		(Seat No-32)
165	47061/2025	19.06.2025	CONTC-1563/2025	PITAMBAR PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-06-18		(Seat No-32)
166	47062/2025	19.06.2025	CONTC-1213/2025	M.R.BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-06-18		(Seat No-32)
167	47063/2025	19.06.2025	MACA-101/2025	A.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-05-01	MISC. APPEAL SEC.	(Seat No-1)
168	47064/2025	19.06.2025	ABLAPL-4915/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-18	BAIL-2	(Seat No-16)
169	47065/2025	19.06.2025	ABLAPL-3576/2025	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-18		(Seat No-16)
170	47066/2025	19.06.2025	ABLAPL-4294/2025	PK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-18		(Seat No-16)
171	47067/2025	19.06.2025	WP (C) - 26624/2023	UDAY KUMAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
172	47068/2025	19.06.2025	ABLAPL-12177/2024	AT NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-18		(Seat No-110)
173	47069/2025	19.06.2025	WP (C) - 26624/2023	A.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
174	47070/2025	19.06.2025	ABLAPL-11964/2024	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-08		(Seat No-110)
175	47071/2025	19.06.2025	ABLAPL-13208/2024	M K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-23	BAIL-1	(Seat No-15)
176	47072/2025	19.06.2025	WP (C) -	R.K.SAHU	C.O.	CHIEF	Order	WRIT	(Seat

			9229/2025			JUSTICE'S COURT	Dtd. 2025-06-25	BRANCH-5	No-22)
177	47073/2025	19.06.2025	WP (C) - 32798/2024	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-06-18	WRIT BRANCH-1	(Seat No-2)
178	47074/2025	19.06.2025	WP (C) - 11573/2025	TAPAN KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-07-07		(Seat No-2)
179	47075/2025	19.06.2025	WP (C) - 15408/2025	SANJAY KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-07-24		(Seat No-2)
180	47076/2025	19.06.2025	WP (C) - 6441/2025	J.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-07-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
181	47077/2025	19.06.2025	WP (C) - 15153/2025	U KUMAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-06-17	WRIT BRANCH-4	(Seat No-38)
182	47078/2025	19.06.2025	WP (C) - 15877/2025	J.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-06-17	WRIT BRANCH-5	(Seat No-22)
183	47079/2025	19.06.2025	WP (C) - 16124/2025	D D MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-22	WRIT BRANCH-8	(Seat No-39)
184	47080/2025	19.06.2025	CRLREV-726/2024	S BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-15		(Seat No-39)
185	47081/2025	19.06.2025	WP (C) - 16218/2025	A K JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-17		(Seat No-39)
186	47082/2025	19.06.2025	WP (C) - 28082/2024	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-17		(Seat No-39)
187	47083/2025	19.06.2025	WP (C) - 24840/2024	S K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-18		(Seat No-39)
188	47084/2025	19.06.2025	WP (C) - 24872/2024	S K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-18		(Seat No-39)
189	47085/2025	19.06.2025	WP (C) - 14797/2025	S K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-07-02		(Seat No-39)

190	47086/2025	19.06.2025	CRLREV-209/2025	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-16		(Seat No-39)
191	47087/2025	19.06.2025	CRLREV-218/2025	A K ROUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-16		(Seat No-39)
192	47088/2025	19.06.2025	CRLREV-294/2025	AFRAAZ SUHAIL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-16		(Seat No-39)
193	47089/2025	19.06.2025	WP (C) - 13239/2025	P BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-07-07	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
194	47090/2025	19.06.2025	WP (C) - 16266/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-06-18		(Seat No-120)
195	47091/2025	19.06.2025	WP (C) - 12662/2025	R.K.SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-07-17	WRIT BRANCH-7	(Seat No-18)
196	47092/2025	19.06.2025	WP (C) - 16212/2025	S.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-06-18	WRIT BRANCH-5	(Seat No-22)
197	47093/2025	19.06.2025	WP (C) - 15860/2025	B.K.PARDHI	C.O.	COURT NO. 6	Order Dtd. 2025-06-17	WRIT BRANCH-8	(Seat No-39)
198	47094/2025	19.06.2025	WP (C) - 14731/2025	DILIP KUMAR SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-06-18		(Seat No-39)
199	47095/2025	19.06.2025	WP (C) - 14736/2025	DILIP KUMAR SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-06-18		(Seat No-39)
200	47096/2025	19.06.2025	WP (C) - 16617/2025	A.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-06-18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
201	47097/2025	19.06.2025	WP (C) - 14737/2025	DILIP KUMAR SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-06-18		(Seat No-103)
202	47098/2025	19.06.2025	WP (C) - 14770/2025	DILIP KUMAR SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-06-18	WRIT BRANCH-7	(Seat No-5)
203	47099/2025	19.06.2025	WP (C) - 14794/2025	DILIP KUMAR SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-06-		(Seat No-5)

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204	47100/2025	19.06.2025	WP (C) - 13523/2025	PRADEEP BAHERA	C.O.	COURT NO. 6	Order Dtd. 2025-07- 07		(Seat No-5)
205	47101/2025	19.06.2025	WP (C) - 11492/2025	S K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-06- 18		(Seat No-5)
206	47102/2025	19.06.2025	WP (C) - 16405/2025	DIBAKAR SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-06- 30	WRIT BRANCH-5	(Seat No- 22)
207	47103/2025	19.06.2025	WP (C) - 2950/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2025-06- 17		(Seat No- 22)
208	47104/2025	19.06.2025	WP (C) - 1390/2025	A K SWAIN	C.O.	COURT NO. 5	Order Dtd. 2025-07- 14		(Seat No- 22)
209	47105/2025	19.06.2025	WP (C) - 12234/2025	SANGRAM DAS	C.O.	COURT NO. 20	Order Dtd. 2025-08- 13	WRIT BRANCH-2	(Seat No-8)
210	47106/2025	19.06.2025	WP (C) - 16347/2025	S BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-06- 18	WRIT BRANCH-7	(Seat No-5)
211	47107/2025	19.06.2025	WP (C) - 7206/2025	H K PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-06- 18	WRIT BRANCH-6	(Seat No- 24)
212	47108/2025	19.06.2025	WP (C) - 32106/2024	R K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-06- 18		(Seat No- 24)
213	47109/2025	19.06.2025	WP (C) - 15812/2025	ARUN KUMAR JATI	C.O.	COURT NO. 20	Order Dtd. 2025-06- 18	WRIT BRANCH-8	(Seat No- 29)
214	47110/2025	19.06.2025	WP (C) - 16136/2025	D D MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07- 22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
215	47111/2025	19.06.2025	WP (C) - 14821/2025	MIHIR KANTA RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06- 17	WRIT BRANCH-3	(Seat No- 28)
216	47113/2025	19.06.2025	ABLAPL- 6481/2025	G. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06- 17		(Seat No- 28)
217	47114/2025	19.06.2025	ABLAPL- 1294/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd.	BAIL-1	(Seat No-

							2025-06-17		15)
218	47115/2025	19.06.2025	ABLAPL-6393/2025	SAROJ KUMAR DASH	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	BAIL-1	(Seat No-4)
219	47116/2025	19.06.2025	ABLAPL-6413/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	BAIL-1	(Seat No-5)
220	47117/2025	19.06.2025	ABLAPL-6429/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	BAIL-2	(Seat No-9)
221	47118/2025	19.06.2025	ABLAPL-6468/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-06-17	BAIL-1	(Seat No-14)
222	47121/2025	19.06.2025	WP (C) - 16104/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24	WRIT BRANCH-1	(Seat No-1)
223	47122/2025	19.06.2025	WP (C) - 16108/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-18		(Seat No-1)
224	47123/2025	19.06.2025	WP (C) - 16262/2025	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-18		(Seat No-1)
225	47124/2025	19.06.2025	WP (C) - 16264/2025	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-18	WRIT BRANCH-8	(Seat No-29)
226	47125/2025	19.06.2025	WP (C) - 16247/2025	H K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-18		(Seat No-29)
227	47126/2025	19.06.2025	WP (C) - 15864/2025	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-2)
228	47127/2025	19.06.2025	WP (C) - 15583/2025	M K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-17	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
229	47128/2025	19.06.2025	WP (C) - 15961/2025	N BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-18		(Seat No-121)
230	47129/2025	19.06.2025	WP (C) - 14471/2025	P K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
231	47131/2025	19.06.2025	WP (C) -	S MOHANTY	C.O.	COURT NO.	Order	WRIT	(Seat

			16071/2025			2 OLD	Dtd. 9999-12-31	BRANCH-1	No-1)
232	47132/2025	19.06.2025	WP (C) - 16071/2025	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-1)
233	47133/2025	19.06.2025	WP (C) - 16088/2025	SANTOSH KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-17	WRIT BRANCH-8	(Seat No-29)
234	47135/2025	19.06.2025	CRLA- 355/2019	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-30	CRIMINAL APPEAL	(Seat No-6)
235	47136/2025	19.06.2025	CRLA- 355/2019	P LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-30	CRIMINAL APPEAL	(Seat No-6)
236	47137/2025	19.06.2025	WP (C) - 15074/2025	KAMALAKANTA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-25)
237	47139/2025	19.06.2025	CRLA- 78/2017	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-30	CRIMINAL APPEAL	(Seat No-8)
238	47140/2025	19.06.2025	CRLA- 78/2017	P K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-30	CRIMINAL APPEAL	(Seat No-8)
239	47142/2025	19.06.2025	ABLAPL- 6561/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-18		(Seat No-8)
240	47143/2025	19.06.2025	ABLAPL- 6559/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-18		(Seat No-8)
241	47144/2025	19.06.2025	ABLAPL- 6557/2025	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-07-29	BAIL-1	(Seat No-13)
242	47145/2025	19.06.2025	ABLAPL- 6556/2025	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-07-29		(Seat No-13)
243	47146/2025	19.06.2025	ABLAPL- 6555/2025	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-07-29	BAIL-1	(Seat No-4)
244	47147/2025	19.06.2025	ABLAPL- 6537/2025	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-07-29	BAIL-2	(Seat No-17)

245	47148/2025	19.06.2025	ABLAPL-6535/2025	S K BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-07-31		(Seat No-17)
246	47149/2025	19.06.2025	WP (C) - 14471/2025	J.KAMILA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
247	47151/2025	19.06.2025	BLAPL-2102/2025	BIRENDRA KUMAR PARDHI	C.O.	COURT NO. 6	Order Dtd. 2025-05-15		(Seat No-102)
248	47152/2025	19.06.2025	CRLA-355/2019	PRASANTA KUMAR PANDA MR.ASOK MOHANTY, YOGESH V.NAYAR, B UPPA DHAYA, S HOTA, ASOK MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-05-30	CRIMINAL APPEAL	(Seat No-6)
249	47153/2025	19.06.2025	CRLA-355/2019	P K LENKA	C.O.	COURT NO. 6	Order Dtd. 2025-05-30	CRIMINAL APPEAL	(Seat No-6)
250	47154/2025	19.06.2025	WP (C) - 32966/2024	S K DASH	C.O.	COURT NO. 6	Order Dtd. 2025-06-18	WRIT BRANCH-1	(Seat No-2)
251	47155/2025	19.06.2025	WP (C) - 12762/2025	A K NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-06-17	WRIT BRANCH-6	(Seat No-35)
252	47156/2025	19.06.2025	WP (C) - 11577/2025	T SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-07-09		(Seat No-35)
253	47157/2025	19.06.2025	WP (C) - 15851/2025	R K MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2025-08-07	WRIT BRANCH-6	(Seat No-25)
254	47158/2025	19.06.2025	WP (C) - 16000/2025	M.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-06-17	WRIT BRANCH-6	(Seat No-36)
255	47159/2025	19.06.2025	WP (C) - 22236/2014	M R ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2025-06-18	WRIT BRANCH-1	(Seat No-30)
256	47160/2025	19.06.2025	WP (C) - 15711/2025	B.MISHRA	C.O.	COURT NO. 20	Order Dtd. 2025-06-17		(Seat No-30)
257	47161/2025	19.06.2025	WP (C) - 15851/2025	R K MOAHAPTA	C.O.	COURT NO. 20	Order Dtd. 2025-08-07	WRIT BRANCH-6	(Seat No-25)

258	47162/2025	19.06.2025	WP (C) - 15915/2025	G S MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-06- 17	WRIT BRANCH-8	(Seat No- 29)
259	47163/2025	19.06.2025	WP (C) - 14679/2025	G.K.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-06- 18		(Seat No- 29)
260	47164/2025	19.06.2025	WP (C) - 15855/2025	P K NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-06- 17	WRIT BRANCH-1	(Seat No-1)
261	47165/2025	19.06.2025	WP (C) - 14692/2025	G.K.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-06- 18	WRIT BRANCH-5	(Seat No- 47)
262	47166/2025	19.06.2025	BLAPL- 5534/2025	BIRAJA PRASAD NANDA	C.O.	COURT NO. 20	Order Dtd. 2025-06- 17		(Seat No- 47)
263	47167/2025	19.06.2025	WP (C) - 16034/2025	D SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-06- 18		(Seat No- 47)
264	47168/2025	19.06.2025	WP (C) - 16033/2025	D SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-06- 18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
265	47169/2025	19.06.2025	WP (C) - 16031/2025	D SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-06- 18	WRIT BRANCH-4	(Seat No- 17)
266	47170/2025	19.06.2025	WP (C) - 16028/2025	D SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-06- 18	WRIT BRANCH-5	(Seat No- 21)
267	47171/2025	19.06.2025	WP (C) - 16195/2025	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 20	Order Dtd. 2025-06- 18	WRIT BRANCH-4	(Seat No- 19)
268	47172/2025	19.06.2025	WP (C) - 16212/2025	SUKANTA KUMAR DALAI	C.O.	COURT NO. 20	Order Dtd. 2025-06- 18	WRIT BRANCH-5	(Seat No- 22)
269	47173/2025	19.06.2025	WP (C) - 14948/2025	DEBADEEPTA SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-06- 18		(Seat No- 22)
270	47174/2025	19.06.2025	CMP- 1260/2024	Y DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08- 06		(Seat No- 22)
271	47175/2025	19.06.2025	CMP- 1240/2024	B SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-		(Seat No- 22)

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272	47176/2025	19.06.2025	CMP-1376/2024	B BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-08-05		(Seat No-22)
273	47177/2025	19.06.2025	RSA-251/2025	R K DEHURY	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	SECOND APPEAL	(Seat No-5)
274	47178/2025	19.06.2025	WP (C) - 15897/2025	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-44)
275	47179/2025	19.06.2025	WP (C) - 16107/2025	B D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-18	WRIT BRANCH-4	(Seat No-19)
276	47180/2025	19.06.2025	CRLMC-375/2025	M R ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-19)
277	47181/2025	19.06.2025	CRLMC-902/2025	H SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2025-06-25		(Seat No-19)
278	47182/2025	19.06.2025	CRLMP-559/2025	A K SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-06-17		(Seat No-19)
279	47183/2025	19.06.2025	CRLMP-149/2025	R K BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-06-17		(Seat No-19)
280	47184/2025	19.06.2025	CRLMP-147/2025	N PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-06-17		(Seat No-19)
281	47185/2025	19.06.2025	CRLMP-48/2025	J PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-06-17		(Seat No-19)
282	47186/2025	19.06.2025	CRLMC-2064/2025	P C DAS 2	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-19)
283	47187/2025	19.06.2025	BLAPL-5508/2025	P K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-17	BAIL-1	(Seat No-14)
284	47188/2025	19.06.2025	TRP (C) - 192/2020	P.C.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-18	M.J.C.	(Seat No-6)
285	47189/2025	19.06.2025	ABLAPL-11964/2024	DIPTIREKHA NANDA	C.O.	COURT NO. 2 OLD	Order Dtd.		(Seat No-6)

							2025-05-08		
286	47190/2025	19.06.2025	BLAPL-5510/2025	M B SMRUTIRANJAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-17	BAIL-1	(Seat No-2)
287	47191/2025	19.06.2025	BLAPL-5511/2025	M B SMRUTIRANJAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-17		(Seat No-2)
288	47192/2025	19.06.2025	BLAPL-5490/2025	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-17	BAIL-1	(Seat No-4)
289	47193/2025	19.06.2025	BLAPL-5651/2025	B K MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-17	BAIL-1	(Seat No-15)
290	47194/2025	19.06.2025	BLAPL-5498/2025	RABINDRA NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-17		(Seat No-15)
291	47195/2025	19.06.2025	BLAPL-9880/2024	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-17		(Seat No-15)
292	47196/2025	19.06.2025	BLAPL-5505/2025	P N NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-17	BAIL-2	(Seat No-11)
293	47197/2025	19.06.2025	BLAPL-4241/2025	SUBAS SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-17	BAIL-2	(Seat No-8)
294	47198/2025	19.06.2025	BLAPL-4273/2025	SUBAS SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-17		(Seat No-8)
295	47199/2025	19.06.2025	BLAPL-5501/2025	SUBAS SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-17		(Seat No-8)
296	47200/2025	19.06.2025	BLAPL-5566/2025	HEMANT KU. TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-17		(Seat No-8)
297	47201/2025	19.06.2025	WP (C) - 16226/2025	H K MOHANTA	C.O.	COURT NO. 20	Order Dtd. 2025-07-16		(Seat No-8)
298	47202/2025	19.06.2025	BLAPL-8455/2024	L C BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-06-17	BAIL-2	(Seat No-11)
299	47203/2025	19.06.2025	WP (C) -	G C JENA	C.O.	COURT NO.	Order	WRIT	(Seat

			12626/2022			20	Dtd. 2025-06-18	BRANCH-2	No-34)
300	47204/2025	19.06.2025	BLAPL-9880/2024	P K MISHRA	C.O.	COURT NO. 20	Order Dtd. 2025-06-17		(Seat No-34)
301	47205/2025	19.06.2025	BLAPL-5509/2025	ARUP KUMAR BARIK	C.O.	COURT NO. 20	Order Dtd. 2025-06-17		(Seat No-34)
302	47206/2025	19.06.2025	BLAPL-5489/2025	R K BARIK	C.O.	COURT NO. 20	Order Dtd. 2025-06-17		(Seat No-34)
303	47207/2025	19.06.2025	BLAPL-5517/2025	ASHOK KUMAR BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-06-17		(Seat No-34)
304	47209/2025	19.06.2025	WP (C) - 14048/2024	B.DAS	C.O.	COURT NO. 25	Order Dtd. 2025-06-18	WRIT BRANCH-2	(Seat No-34)
305	47210/2025	19.06.2025	BLAPL-5533/2025	A. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-06-17		(Seat No-34)
306	47211/2025	19.06.2025	BLAPL-5520/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-06-17	BAIL-2	(Seat No-7)
307	47212/2025	19.06.2025	ABLAPL-6517/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-06-18		(Seat No-7)
308	47214/2025	19.06.2025	ABLAPL-6520/2025	SARAT DASH	C.O.	COURT NO. 25	Order Dtd. 2025-06-18		(Seat No-7)
309	47215/2025	19.06.2025	ABLAPL-6519/2025	K. C. TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-07-14		(Seat No-7)
310	47216/2025	19.06.2025	ABLAPL-6539/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-07-31		(Seat No-7)
311	47217/2025	19.06.2025	WP (C) - 16330/2025	U CHHOTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-06-18		(Seat No-7)
312	47219/2025	19.06.2025	WP (C) - 4804/2025	S K SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-06-18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)

313	47220/2025	19.06.2025	WP (C) - 4804/2025	T K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-06- 18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 101)
314	47221/2025	19.06.2025	WP (C) - 14968/2025	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-06- 24	WRIT BRANCH-1	(Seat No- 31)
315	47222/2025	19.06.2025	WP (C) - 15407/2025	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-07- 07		(Seat No- 31)
316	47224/2025	19.06.2025	WPCRL- 57/2025	PARSURAM PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-06- 18		(Seat No- 31)
317	47225/2025	19.06.2025	WP (C) - 15466/2025	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-08- 05	WRIT BRANCH-5	(Seat No- 47)
318	47226/2025	19.06.2025	WP (C) - 14337/2025	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-07- 07		(Seat No- 47)
319	47227/2025	19.06.2025	WP (C) - 12075/2025	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-06- 18	WRIT BRANCH-1	(Seat No-1)
320	47228/2025	19.06.2025	WP (C) - 5939/2025	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-06- 18		(Seat No-1)
321	47229/2025	19.06.2025	WP (C) - 32791/2024	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-06- 18	WRIT BRANCH-4	(Seat No- 19)
322	47230/2025	19.06.2025	WP (C) - 9874/2025	S K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-07- 09	WRIT BRANCH-7	(Seat No-5)
323	47231/2025	19.06.2025	ABLAPL- 6531/2025	K. K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-06- 18		(Seat No-5)
324	47232/2025	19.06.2025	ABLAPL- 6533/2025	K. K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-06- 18		(Seat No-5)
325	47233/2025	19.06.2025	WP (C) - 16638/2025	G D MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-06- 25	WRIT BRANCH-1	(Seat No-3)
326	47234/2025	19.06.2025	BLAPL- 5679/2025	C. R. KAR	C.O.	COURT NO. 25	Order Dtd. 2025-06-	BAIL-2	(Seat No- 10)

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327	47235/2025	19.06.2025	BLAPL-5532/2025	P. K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-06-17		(Seat No-10)
328	47236/2025	19.06.2025	WP (C) - 15492/2025	SARAT KU. PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-06-18		(Seat No-10)
329	47237/2025	19.06.2025	WP (C) - 16078/2025	H K MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2025-06-18	WRIT BRANCH-3	(Seat No-13)
330	47238/2025	19.06.2025	WP (C) - 14575/2025	M K NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-06-18	WRIT BRANCH-1	(Seat No-1)
331	47239/2025	19.06.2025	WP (C) - 24807/2022	RASHMI RANJAN DAS	C.O.	COURT NO. 25	Order Dtd. 2024-01-12	WRIT BRANCH-5	(Seat No-23)
332	47240/2025	19.06.2025	WP (C) - 15364/2025	PC DAS	C.O.	COURT NO. 21	Order Dtd. 2025-06-19		(Seat No-23)
333	47242/2025	19.06.2025	WP (C) - 15368/2025	P K MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-06-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
334	47243/2025	19.06.2025	WP (C) - 12869/2025	S SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-06-18	WRIT BRANCH-6	(Seat No-35)
335	46845/2025	19.06.2025	WP (C) - 4529/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-02-17	WRIT BRANCH-7	(Seat No-48)
336	46847/2025	19.06.2025	ABLAPL-6432/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-06-17		(Seat No-48)
337	46850/2025	19.06.2025	ABLAPL-6427/2025	SWASTIK RATH	GENERAL		Order Dtd. 2025-06-17		(Seat No-48)
338	46853/2025	19.06.2025	WPC (OAC) - 2482/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-08-16	OA Branch	(Seat No-1)
339	46856/2025	19.06.2025	CMP-1609/2018	ASUTOSH ROUT	GENERAL		Order Dtd. 2024-03-28	WRIT BRANCH-3	(Seat No-11)
340	46861/2025	19.06.2025	WP (C) - 15981/2025	SURYAKANTA PALAI	GENERAL		Order Dtd.		(Seat No-

							2025-06-18		11)
341	46864/2025	19.06.2025	WP (C) - 14261/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-06-18		(Seat No- 11)
342	46867/2025	19.06.2025	WA- 751/2025	MANAS PATI	GENERAL		Order Dtd. 2025-06-18		(Seat No- 11)
343	46870/2025	19.06.2025	WP (C) - 15495/2025	JAGABANDHU SAHU	GENERAL		Order Dtd. 2025-06-18	WRIT BRANCH-8	(Seat No- 29)
344	47112/2025	19.06.2025	ABLAPL- 6477/2025	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-06-17	BAIL-1	(Seat No-6)
345	47119/2025	19.06.2025	ABLAPL- 6491/2025	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2025-06-17		(Seat No-6)
346	47120/2025	19.06.2025	OJC- 5957/1993	DEVI PRASAD DASH	GENERAL		Entire Document		(Seat No-6)
347	47134/2025	19.06.2025	FAO- 333/2003	HAREKRUSHNA DASH	GENERAL		Entire Document	MISC. APPEAL SEC.	(Seat No-2)
348	47213/2025	19.06.2025	BLAPL- 5519/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2025-06-17		(Seat No-2)
349	47218/2025	19.06.2025	CRLMP- 148/2025	BISWARANJAN DALAI	GENERAL		Order Dtd. 2025-06-17		(Seat No-2)
350	47241/2025	19.06.2025	BLAPL- 5457/2025	KRUSHNA CHANDRA MEHER	GENERAL		Order Dtd. 2025-06-13		(Seat No-2)
351	46893/2025	19.06.2025	WP (C) - 14733/2025	KAMALAKANTA NAYAK	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-5)
352	46902/2025	19.06.2025	WP (C) - 28874/2023	S K SINGH	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
353	46903/2025	19.06.2025	WP (C) - 28873/2023	R MOHANTY	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
354	46916/2025	19.06.2025	OJC- 3326/1992	A K MISHRA	GENERAL				(Seat No- 109)
355	46939/2025	19.06.2025	OJC-	FALGUNI	GENERAL				(Seat

			5715/1999						No-109)
356	46941/2025	19.06.2025	WP (C) - 5726/2012	B RANA	GENERAL				(Seat No-109)
357	46942/2025	19.06.2025	OJC-401/1956	D K JENA	GENERAL				(Seat No-109)
358	46943/2025	19.06.2025	WP (C) - 3545/2008	B MISHRA	GENERAL			WRIT BRANCH-3	(Seat No-33)
359	46944/2025	19.06.2025	CRLREV-698/2017	J R NAYAK	GENERAL			CRIMINAL REVISION	(Seat No-5)
360	46946/2025	19.06.2025	WP (C) - 12056/2013	S NAYAK	GENERAL				(Seat No-5)
361	46948/2025	19.06.2025	FA-380/1989	B K DAS	GENERAL				(Seat No-5)
362	46949/2025	19.06.2025	WP (C) - 12872/2009	S DAS	GENERAL				(Seat No-5)
363	46951/2025	19.06.2025	OJC-9358/2001	G S DAS	GENERAL				(Seat No-5)
364	46952/2025	19.06.2025	OJC-17916/1998	R K BEHERA	GENERAL				(Seat No-5)
365	46955/2025	19.06.2025	WP (C) - 22662/2015	S C DAS	GENERAL			WRIT BRANCH-2	(Seat No-9)
366	46959/2025	19.06.2025	WP (C) - 14245/2022	P K JENA	GENERAL			WRIT BRANCH-5	(Seat No-21)
367	46961/2025	19.06.2025	WP (C) - 19277/2020	H K BHOL	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-115)
368	46963/2025	19.06.2025	FAO-305/2023	S MOHARANA	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
369	46964/2025	19.06.2025	WP (C) - 17441/2017	R K BARIK	GENERAL			WRIT BRANCH-8	(Seat No-41)
370	46994/2025	19.06.2025	WP (C) - 15749/2025	J P KAR	GENERAL			WRIT BRANCH-6	(Seat No-25)
371	46995/2025	19.06.2025	WP (C) - 3595/2025	J P KAR	GENERAL				(Seat No-25)
372	46997/2025	19.06.2025	WP (C) - 14817/2025	P K SWAIN	GENERAL			WRIT BRANCH-1	(Seat No-1)
373	46998/2025	19.06.2025	WP (C) - 1520/2025	N K RATH	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
374	46999/2025	19.06.2025	ABLAPL-4976/2025	S N GAYA	GENERAL		Order Dtd. 2025-05-		(Seat No-116)

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375	47000/2025	19.06.2025	WP (C) - 11492/2025	P BEHERA	GENERAL				(Seat No- 116)
376	47001/2025	19.06.2025	WP (C) - 15859/2025	A K PANDA	GENERAL			WRIT BRANCH-5	(Seat No- 22)
377	47002/2025	19.06.2025	WP (C) - 13283/2025	J P KAR	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
378	47003/2025	19.06.2025	WP (C) - 15113/2025	J P KAR	GENERAL			WRIT BRANCH-5	(Seat No- 47)
379	47004/2025	19.06.2025	WP (C) - 15112/2025	J P KAR	GENERAL				(Seat No- 47)
380	47007/2025	19.06.2025	WP (C) - 1234/2025	K DAS	GENERAL				(Seat No- 47)
381	47008/2025	19.06.2025	WP (C) - 3509/2025	B BEHERA	GENERAL			WRIT BRANCH-8	(Seat No- 39)
382	47009/2025	19.06.2025	WP (C) - 13194/2025	G BEHERA	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
383	47010/2025	19.06.2025	WP (C) - 32791/2024	J P KAR	GENERAL			WRIT BRANCH-4	(Seat No- 19)
384	47011/2025	19.06.2025	MACA- 271/2025	M MISHRA	GENERAL				(Seat No- 19)
385	47012/2025	19.06.2025	FAO- 201/2025	K PARIDA	GENERAL			MISC. APPEAL SEC.	(Seat No-2)
386	47013/2025	19.06.2025	CONTC- 1539/2025	G R PATRA	GENERAL				(Seat No-2)
387	47014/2025	19.06.2025	CRLLP- 54/2016	G R PATRA	GENERAL			BAIL-1	(Seat No-5)
388	47021/2025	19.06.2025	ABLAPL- 6564/2025	B TRIPATHY	GENERAL				(Seat No-5)
389	47023/2025	19.06.2025	ABLAPL- 6577/2025	B TRIPATHY	GENERAL				(Seat No-5)
390	47024/2025	19.06.2025	ABLAPL- 6568/2025	B TRIPATHY	GENERAL				(Seat No-5)
391	47026/2025	19.06.2025	ABLAPL- 6601/2025	J P KAR	GENERAL				(Seat No-5)
392	47027/2025	19.06.2025	ABLAPL- 6548/2025	J P KAR	GENERAL			BAIL-2	(Seat No- 10)
393	47028/2025	19.06.2025	CRLREV- 261/2025	B K LENKA	GENERAL				(Seat No-

									10)
394	47029/2025	19.06.2025	CRLMC-2052/2025	A K PANDA	GENERAL				(Seat No-10)
395	47030/2025	19.06.2025	ABLAPL-6416/2025	DIBYAJYOTI SWAIN	GENERAL		Order Dtd. 2025-06-18	BAIL-2	(Seat No-18)
396	47031/2025	19.06.2025	CONTC-6831/2024	M BASU	GENERAL			CONTEMPT	(Seat No-5)
397	47032/2025	19.06.2025	ABLAPL-6412/2025	M/S. DIBYAJYOTI SWAIN	GENERAL		Order Dtd. 2025-06-18		(Seat No-5)
398	47033/2025	19.06.2025	CMP-396/2025	N K RATH	GENERAL				(Seat No-5)
399	47034/2025	19.06.2025	ABLAPL-6475/2025	PRASANJIT BEHERA	GENERAL		Order Dtd. 2025-06-17	BAIL-1	(Seat No-6)
400	47130/2025	19.06.2025	CRLMC-1955/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2025-06-19		(Seat No-6)
401	47138/2025	19.06.2025	WP (C) - 14951/2025	P R SWAIN	GENERAL		Order Dtd. 2025-06-17	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
402	47141/2025	19.06.2025	CMP-827/2025	A C JENA	GENERAL		Order Dtd. 2025-06-03		(Seat No-108)
403	47150/2025	19.06.2025	WP (C) - 32798/2024	J P KAR	GENERAL			WRIT BRANCH-1	(Seat No-2)
404	47208/2025	19.06.2025	BLAPL-5491/2025	K. C. SWAIN	GENERAL		Order Dtd. 2025-06-17		(Seat No-2)
405	47223/2025	19.06.2025	BLAPL-5488/2025	K. C. SWAIN	GENERAL		Order Dtd. 2025-06-17		(Seat No-2)

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